

Mobilising additional resources for Technical Education

2547. MISS SAROJ KHAPARDE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a high-powered Committee was set up in 1992 for the mobilisation of additional resources for technical education;

(b) if so, whether the committee has recently submitted its report to Government;

(c) if so, what are the details of its recommendations;

(d) what action Government propose to take on the said recommendations of the committee; and

(e) by when all the recommendations of the committee are likely to be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) to (e) A High Powered Committee on Mobilisation of Resources for Technical Education was set up by the All India Council for Technical Education (AICTE). The Committee has submitted its report in May, 1994. The main recommendations of the Committee which include among others income-tax rebate on donations and contributions; levying an Educational cess on industries for funding technical education and R&D activities; plan allocations for technical education to be based on outlays for industrial and service sectors; generation of resources by the technical institutions through appropriate measures and setting up an Education Development Bank of India (EDBI) for giving soft loans for establishment of Institutions and to needy students for pursuing their studies. The implementation of recommendations involves actions by several agencies and requires a thorough process of consultations.

Enquiry against joint commissioner of Kendriya Vidyalaya Sangathan

2548. SHRI J.S. RAJU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Commissioner, Kendriya Vidyalaya Sangathan has been asked by Government to look into the

Complaints made against the Joint Commissioner (3Admn.) Kendriya Vidyalayas Sangathan; and

(b) if so, what is the justification, and details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) and (b) Yes Sir The Kendriya Vidyalaya Sangathan had looked into the complaints against Joint Commissioner (Admn.), on the demand of association of employees and found them to be without any basis.

Opening more Kendriya Vidyalayas

" 2549. SHRI J.S. RAJU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that total seats thrown

open to children for admission in Kendriya Vidyalayas of the country each year now are

much less than the number of applicants belonging to first three categories of transferable employees;

(b) if so, whether Government have since decided to open more Kendriya Vidyalayas

every year, as recommended by the Standing Committee of Parliament relating to his Ministry in its latest report; and

(c) if so, to what extent it is being executed; and if not, the reasons/justifications thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) Yes, Sir.

(b) The Government has approved opening of 20 Kendriya Vidyalayas annually in Defence/ Civil Sector and as many proposals found suitable under the Project Sector, where all recurring and non-recurring expenses are borne by the sponsoring Projects during the period 1993—98.

(c) Kendriya Vidyalaya Sangathan has sanctioned 20 Kendriya Vidyalayas in Civil/ Defence Sector and 3 Kendriya Vidyalayas in Project Sector so far during 1994.